

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2014 &
IA NO. 411 OF 2014 & IA NO. 371 OF 2016**

Dated: 7th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GSPL India Gasnet Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Preksha Dugar

Counsel for the Respondent(s) : Ms. Ranjana Roy
Mr. Rohan Gupta
Mr. Sumit Kishore for R.1

Mr. Ajit Pudusserry
Mr. Ajeet Singh Verma for R.2

ORDER

Learned counsel for the appellant may file written submissions on or before 24.04.2017 after serving copy on the other side. Thereafter, learned counsel for the respondents may file written submissions on or before 09.05.2017 after serving copy on the other side.

List the matter for further hearing on **12.05.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/vg

(Justice Ranjana P. Desai)
Chairperson